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Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu

Notification

Jammu, the 14th of November, 2019

S.O. 10.- In exercise of the powers conferred by clause (b) of section 2 of the Prisoners Act, 1900, the Government hereby declare House No. 6, located at Transport Lane, Srinagar as "Subsidiary Jail".

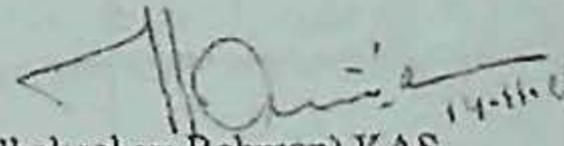
By order of the Lieutenant Governor.

Sd/-
(Shaleen Kabra) IAS
Principal Secretary to Government
Dated: 14.11.2019

No. Home/Jail/138/2019

Copy to the:

1. Principal Secretary to the Hon'ble Lieutenant Governor.
2. Director General of Police, J&K.
3. ADGP (Security/L&O), J&K.
4. Director SSG, J&K.
5. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs (w.7.s.c.)
6. District Magistrate, Srinagar.
7. SSP, Srinagar
8. Special Secretary to the Chief Secretary.
9. Private Secretary to the Principal Secretary (Home).
10. Stock file.


(Shakeel-ur-Rehman) KAS
Special Secretary to Government
14-11-19